Central Administrative Tribunal Principal Bench, New Delhi.

CP-365/2016 in OA-2398/2014

New Delhi, this the 17th day of November, 2016.

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. Shekhar Agarwal, Member (A)

Satish Kumar Sehrawat, aged-50 years,
S/o Sh.Chandan Singh Sehrawat,
Working as MT Driver in the
Office of Station Health Organization,
Shakur basti.
R/o H.No. 368, Gali No. 17, Khasra No. 853/2,
Near Old Water Tank, Mahipalpur,
New Delhi-110037. ... Applicant

(through Ms. Sonika for Sh. Yogesh Sharma)

Versus

- Sh. G. Mohan Kumar, Secretary, Ministry of Defence, govt. of India, New Delhi.
- Vice Admiral Girish Luthra, Flag Officer Commanding-in-Chief, Headquarters, Western Naval Command, Shahid Bhagat Singh Road, Mumbai – 400001.
- Lt. Col. D.S. Faujdar, Commanding Officer, Station Health Organization, O.D. Shakurbasti, Delhi – 110056.

Respondents

(through Sh. Amit Chawla for Sh. H.K. Gangwani)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli

Vide order dated 12.01.2016 passed in OA No. 2398/2014 following directions were issued:

CP-365/2016 in OA-2398/2014

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- "4. In the circumstances, the OA is disposed of directing the respondents to consider the legal notice dated 02.06.2014 (Annexure A1) issued on behalf of the applicant and also the contents of the OA and to pass appropriate speaking and reasoned orders thereon within two months from the date of receipt of this Order. No costs."
- 2. Learned counsel for the respondents has filed compliance affidavit along with a copy of order dated 24.10.2016 whereby the respondents on consideration of the directions have accepted the claim of the applicant.
- 3. In this view of the matter, the direction stands complied with. Proceedings are dropped.

(Shekhar Agarwal) Member (A) (Justice Permod Kohli)
Chairman

/ns/